## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 212 OF 2018**

Dated: 6<sup>th</sup> August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Maharashtra State Electricity Distribution Co. ...Appellant(s)

Ltd.

Vs.

Maharashtra Electricity Regulatory ...Respondent(s)

Commission & Ors.

Counsel for the Appellant(s) : Ms. Rimali Batra

## <u>ORDER</u>

Issue notice to the Respondents returnable on 04.09.2018. Dasti, in addition, is permitted.

List the matter on <u>04.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk